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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

JAIPUR

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OA No. 652/1994 with Date of order: 15-5-1997  
MA No. 333/1996

Padha Mohan Sharma, presently working as Clerk Gr.I,  
Doordarshan Kendra, Jhalana Doongari, Jaipur.

.. Applicant

Versus

1. Union of India through the Secretary, Ministry of Information and Broadcasting, Shastri Bhavan, New Delhi.
2. The Station Director, All India Radio, 5, Park House, M.I.Road, Jaipur.
3. The Director, Doordarshan Kendra, Jhalana Doongari, Jaipur.

.. Respondents

Mr. P.P.Mathur, Proxy counsel for  
Mr. R.N.Mathur, counsel for the applicant

Mr. V.S.Gurjar, counsel for the respondents

CORAM:

Hon'ble Mr. Ratan Prakash, Judicial Member

O R D E R

Per Hon'ble Mr. Ratan Prakash, Judicial Member

Heard the learned counsel for the parties.

2. The applicant herein has sought to quash Ann. A1 dated 26-10-1994 whereby his representation, made to the respondents has been rejected. From a perusal of MA No. 333/1996 filed by the respondents, it is made out that the applicant has written to his Advocate Shri R.N.Mathur indicating his willingness to withdraw the OA. A number of opportunities were given to the applicant to file reply to the MA and to file ~~repy~~ <sup>repy</sup> to the OA. It appears that the applicant is not

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interested in prosecuting this OA further and his intimation to his Advocate to withdraw this OA, which has been brought to notice by the respondents, is genuine. Accordingly, this OA is allowed to be withdrawn and is disposed of accordingly. No order as to costs.

5. MA No. 333/1996 also stands disposed of, with the OA.

  
(Ratan Prakash)  
Judicial Member